

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4446

ANSWERED ON:30.08.2011

REHABILITATION WORK BY DDA

Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has carried out any rehabilitation work with the presence of dedicated officers in land management division of DDA;
- (b) if not, the illegal colonies in NCT of Delhi that have mushroomed;
- (c) the reasons therefor; and
- (d) the steps taken by the Government/DDA to properly rehabilitate the affected persons?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a): Yes, Madam.

(b): Delhi Development Authority (DDA) has indicated that 291 JJ clusters and 240 Unauthorized colonies have been identified on DDA land.

(c): DDA has informed that in several cases when the land was transferred, after acquisition by LAC of Govt. of NCT of Delhi, Ministry of Rehabilitation and Land & Development Office, Ministry of Urban Development, the acquired land was already encroached and built up.

(d): Under the scheme "Slum Free Delhi", DDA has taken 21 JJ clusters out of 291 JJ clusters on top priority basis for in-situ redevelopment. 240 Unauthorized Colonies on DDA land, which are also in the list of 1639 unauthorized colonies in NCT of Delhi are proposed to be regularized by Govt. of NCT of Delhi.